

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A. 350/770/2017
O.A. 350/302/2017

Date of Order: 27.02.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Apurba Kumar Mukherjee
-vs-
Indian Council of Medical Research

For the Applicant : Mr. A. Chakraborty, Counsel

For the Respondents : Mr. AP Deb, Counsel

ORDER (Oral)

Per Ms. Manjula Das, Judicial Member:

Learned counsel for applicant submits that the applicant prays for a direction to the respondent authority to release the amount of Rs. 4,10,640/- in favour of the applicant as he entitled.

2. Heard Mr. A. Chakraborty, Id. Counsel for applicant and Mr. AP Deb, Id. Counsel for respondents.
3. Both the counsel submitted that the prayer made in MA. 350/770/2017 for releasing the amount has already been paid and there is no grievance.
4. In view of that, MA. 350/770/2017 has become infructuous.
5. Therefore, OA be listed on 08.05.2018.

(Dr. Nandita Chatterjee)

Member (A)

pd

(Manjula Das)

Member (J)

